

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.315 of 2013**

**Dated : 19<sup>th</sup> December, 2014**

**In the matter of:**

**M/s Torrent Power Ltd.**

**.... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

**Counsel for the Appellant (s)**

**:** Samir Malik  
Ravi Prakash

**Counsel for the Respondent (s)**

**:** Shikha Ohri

**ORDER**

The court has not assembled today. As agreed by the parties, post the matter on **21.01.2015**.

(Court Master)

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